

LIR No. 2335-17

Rajender Kumar Vs. M/s Mool Chand Kharati Ram Hospital

29.06.2020

Present:- None.

Matter has been taken up through video conferencing hosted by Sh. Nitin Kaushik, Reader of this Court in terms of orders of Hon'ble High Court hearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

The matter was proceeding at the stage of final arguments.

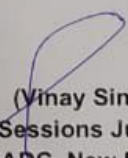
Notice sent to Sh. S.B. Dubey, AR for the workman has been served through WhatsApp.

Notice sent to Sh. Dhananjaya Rana, AR for the management has also been served through WhatsApp.

However, no reply / written submissions in synopsis form / consent for final disposal of the case has been received on behalf of both the parties.

Accordingly, as per directions of Hon'ble High Court of Delhi, the case stand adjourned with the other en block cases to be taken up for physical court hearing as and when the Courts resume their normal functioning, for **28.07.2020**.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Vinay Singhal)
Addl. District & Sessions Judge,
POLC-V, RADC, New Delhi.
29.06.2020

LIR No. 2286-17

Mohd. Munwar Alam Vs. M/s Bhairav Embro Designs Pvt. Ltd.

29.06.2020

Present:- None.

Matter has been taken up through video conferencing hosted by Sh.Nitin Kaushik, Reader of this Court in terms of orders of Hon'ble High Court hearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

The matter was proceeding at the stage of final arguments.

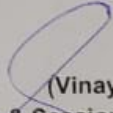
Notice sent to Sh. Mahender Pal Singh, AR for the workman has been served through WhatsApp.

Notice sent to Sh. Prabhakar, AR for the management has also been served through WhatsApp.

However, no reply / written submissions in synopsis form / consent for final disposal of the case has been received on behalf of both the parties.

Accordingly, as per directions of Hon'ble High Court of Delhi, the case stand adjourned with the other en block cases to be taken up for physical court hearing as and when the Courts resume their normal functioning, for **28.07.2020**.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Vinay Singhal)
Addl. District & Sessions Judge,
POLC-V, RADC, New Delhi.
29.06.2020